PENDENCY REPORT AS ON 05-11-2026		
Sl No.	**Case Type**	**Total**
1	ABLAPL- Anticipatory Bail	3819
2	ADMLA-Admirality Suits Appeal	1
3	ADMLS-Admirality Suits.	18
4	AHO-Appeal Against High Court Order.	5
5	ARBA-Appeals under Arbitration Conciliation Act	178
6	ARBA(ICA)-Appeals preferred US37 of the Act involving-International Commercial Arbitration	1
7	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	7
8	ARBP-Petitions under Arbitration and Conciliation Act	220
9	AS-Admirality Suit.	1
10	BLAPL-Bail Application.	3877
11	CMAPL-Miscellaneous Applications.	3483
12	CMPAT-Company Act.	50
13	CMP-Civil Miscellaneous Petition	4371
14	COA-Appeals against judgement in Comp.Pet.	9
15	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
16	CONTAC-Appeals against orders in Civil Contempt	14
17	CONTAR-Appeals against orders in Crl.Cont.matter	1
18	CONTC-Cotempt of Court Cases (Civil contempt)	13719
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	9
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	25
21	CONTR-Proceeding relating to Criminal Contempt	213
22	COPET-Orginal Petition (Companies Act.)	94
23	CRA-Criminal Appeals	396
24	CRLA-Appeal against Judgement/Sentence.	13835
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1138
26	CRLMA-Other Miscellaneous Application.	873
27	CRLMC-Appl.under Sec.482 Cr.P.C.	6794
28	CRLMP-Criminal Miscellaneous Petition	1040
29	CRLREV-Criminal Revision.	9734
30	CRLTR-Original Trial.	1
31	CRMC-Criminal Miscellaneous Case	20
32	CRP-Revision Petition.	124
33	CRREV-Criminal Revision	145
34	CS(OS)-Civil suits.	1
35	CUSREF-Reference under Customs Act.	1
36	CVA-Civil Appeals	1
37	CVREV-Civil Revision.	11
38	CVRVW-Civil Review.	11
39	DSREF-Confirmation under Sec.336 Cr.P.C.	8
40	EC-Execution Case.	2
41	ELA-Appeals from Judgement in Election Pet.	14
42	ELPET-Election Petitions.	16
43	EXFA-Execution First Appeal.	2
44	EXOS-Execution Application.	3
45	EXP-Execution Petition.	216
46	FA-First Appeal	99
47	FAO-First Appeal from Orders.	2361
48	FA(OS)-FA from Judgement in original suits.	1
49	GA-Government Appeals	93

50	GCRLA-Government Appeals	404
51	GUAP-Pet. under Guardianship and Wards Act.	56
52	IP(M)-Main Petition (Insolvency Act)	1
53	ITA-Appeals Income-tax	254
54	JCRA-Jail Criminal Appeals	8
55	JCRLA-Jail Criminal Appeal	1494
56	JCRLRV-Jail Criminal Revision.	24
57	JCRMC-Jail Criminal Misc.Case.	1
58	LAA-Appeals (Land Acquisition Act)	750
59	LAREF-References (Land Acquisition Act)	1
60	LPA-Letters Patent Appeals.	26
61	MACA-Motor Accident Appeals.	6251
62	MAC-Motor Accident Claims.	1
63	MA-Miscellaneous Appeals	25
64	MATA-Matrimonial Cases (Appeals)	1881
65	MFA-FA against Spl. Jurisdiction Cases.	6
66	MJC-Misc.Judicial Case.	23
67	MSA-SA from judgements in Misc. Cases.	253
68	OCRMC-Original Crl. Miscellaneous Case	1
69	OJC-Original Jurisdiction case (Writ)	241
70	OREF-References.	1
71	OS-Original Suit.	1
72	OTAPL-Other Tax Applications.	195
73	OTC-Other Tax Case.	1
74	OVTA-Tax Appeal Under OVAT Act	2
75	RFA-FA from Judgement and Decree in Suit	350
76	RPFAM-Revision US 19 of Family Court Act.	1268
77	RSA-Second Appeal from Judgement and Decree.	8039
78	RVWPET-Review Petition.	2460
79	RVWPET(RPC)-Review Petition in Cuttack Bench	14
80	RVWPET(RP)-Review Petition in Bhubaneswar Bench	8
81	SAO-Second Appeal from Appellate Order.	226
82	SA-Second Appeal	677
83	SCLP-Pet.for leave to appeal to Supreme Court	1
84	SJC-Special Jurisdiction Case (Tax Matters)	14
85	SM-Suo Motu.	34
86	SPA-Sp.Appeal before DB ...	1
87	STAPL-Appl.for direction to make a reference.	2
88	STREV-Sales Tax Revision.	448
89	TA-Tax Appeal	5
90	TREV-Tax Revesion	1
91	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	228
92	TRP(C)-Transfer Petition under Sec.24 CPC	710
93	WA-Appeals before DB against SB Judgement	7939
94	WPC(OAC)-Original Application in Cuttack Bench	207
95	WPC(OA)-Original Application in Bhubaneswar Bench	45
96	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	4
97	WPC(OAS)-Original Application in Sambalpur Bench	4
98	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	225

99	WPC(TAC)-Transfer Application in Cuttack Bench	3
100	WP(C)-Writ Petition under Art.226 and 227.	76299
	Grand Total	**178170**